

**aCOURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.168 of 2014 & IA No.280 of 2014**  
**&**  
**Appeal No.214 of 2014 & I.A.No.334 of 2014**

**Dated: 07<sup>th</sup> July, 2015**

**Appeal No.168 of 2014 & IA No.280 of 2014**

**In the matter of :**

PTC India Ltd. .... Appellant (s)  
Versus  
Uttarakhand Electricity Regulatory Commission & Ors.  
.... Respondent (s)

**Appeal No.214 of 2014 & I.A.No.334 of 2014**

**In the matter of:-**

PTC India Ltd. .... Appellant (s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors.  
....Respondent (s)

**ORDER**

The Court has not assembled. As agreed by the parties, list these matters on **25.08.2015.**

**COURT MASTER**